

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 01.04.2022 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 313 of 2022	Yogesh Goswami [Erstwhile Director of Mabsoot Buildhomes] Vs. L & T Finance Ltd. & Anr.	Ananvay Anandvardhan	Ajay Bhargava
2.	Comp. App. (AT) (Ins) No. 340 of 2022	Naveen Bajaj Vs. Shree Navrang Suppliers Pvt. Ltd.	Jaspreet Singh	
3.	Comp. App. (AT) (Ins) No. 354 of 2022	Assets Care & Reconstruction Enterprise Ltd. Vs. Shiv Nandan Sharma	Atul Sharma	
4.	Comp. App. (AT) (Ins) No. 355 of 2022	Aashish Kadam & Anr. Vs. Nagpur Nagarik Sahakari Bank Ltd. & Anr.	Madhu Suri	
5.	Comp. App. (AT) (Ins) No. 356 of 2022	IDBI Trusteeship Services Ltd. Vs. Abhinav Mukherji & Ors.	Atul Sharma	Agnish Aditya
6.	Comp. App. (AT) (Ins) No. 357 of 2022	IDBI Trusteeship Services Ltd. Vs. Shiv Nandan Sharma	Atul Sharma	
7.	Comp. App. (AT) (Ins) No. 358 of 2022	ECL Finance Ltd. & Anr. Vs. Abhinav Mukherji & Ors.	Atul Sharma	
8.	Comp. App. (AT) (Ins) No. 359 of 2022 (With Defects)	Prashanth Shekara Shetty Vs. Alcuris Healthcare Pvt. Ltd. & Anr.	Perna Arora	

For Hearing

9.	Comp. App. (AT) (Ins) No. 644 of 2021 & I.A. No. 2940 of 2021 & I.A. No. 193 of 2022 (PH)	Indian Bank Vs. Charu Desai Erstwhile Resolution Professional & Chairmen of Monitoring Committee of GB Global Ltd. & Anr.	Honey Satpal	Pooja Mahajan Mahima Singh-R1 Dhaval Savla-R2
10.	Comp. App. (AT) (Ins) No. 916 of 2021	Bipin Sharma & Ors. Vs. Earth Infrastructures Ltd. & Ors. With	Ashok Manchanda	Akanksha Vasudeva Ashish Makhija-R1 Sandeep Bhuraria-R2 Gulshan Guba-R3
11.	Comp. App. (AT) (Ins) No. 824 of 2021	Anjali Rawat & Ors. Vs. Akash Singhal Resolution Professional of the Earth Infrastructure Ltd.	Eshna Kumar	Akanksha Vasudeva- R1 Aakash Singhal-RP

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By order of Hon'ble Chairperson
-sd/-
Registrar